

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: OCTOBER 10, 2012

No. 1908 /DR(S)/2012

Sri **Meraj Ahmed**, Additional Civil Judge, Junior Division, Nagina (Bijnor) to be Additional Civil Judge, Junior Division, Varanasi.

No. 1909 /DR(S)/2012

Sri **Om Prakash-VIII**, Additional Civil Judge, Junior Division, Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sri Manoj Pandey.

No. 1910 /DR(S)/2012

Sri **Manoj Pandey**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge, Junior Division, Varanasi.

No. 1911 /DR(S)/2012

Sushri **Lovey Yadav**, Additional Civil Judge, Junior Division, Varanasi to be Additional Civil Judge, Junior Division, Nagina (Bijnor).

BY ORDER OF THE COURT,

sd/-

(ANANT KUMAR)
REGISTRAR GENERAL

No.429/DR (S)/2012: Allahabad: Dated: October 10, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Bijnor and Varanasi. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad

14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Bijnor and Varanasi. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**